

**HP STATE POLLUTION CONTROL BOARD,  
BELOW BCS, PHASE-III, NEW SHIMLA**

No. PCB/OA No. 683/2019/-

22/56

Dated:- 17-10-19

From: The Member Secretary

To

✓  
The Registrar General,  
Hon'ble National Green Tribunal'  
Faridkot House, Copernicus Marg, Near India Gate, New Delhi ,  
Delhi 110001.

**Subject:- Original Application No. 683/2019 titled Residents of VPO Nagwain Tehsil Aut, District Mandi V/s State of HP &ors. pending before the Hon'ble NGT.**

Sir,

This has reference to order dated 16-09-2019 passed by Hon'ble National Green Tribunal Delhi in the afore-cited matter wherein following directions has been passed:-

*".....Allegation in this letter, which has been treated as an application, is that there is violation of environmental norms by the stone crushers operating 100 meters from the river Beas at village Nagwain, District Mandi, Himachal Pradesh.*


*Let the Himachal Pradesh Pollution Control Board (State PCB) look into the matter, take appropriate action in accordance with law and furnish a factual and action taken report to this Tribunal within one month from the date of receipt of copy of this order by e-mail at judicial-[ngt@gov.in](mailto:ngt@gov.in)....."*

In this connection, it is submitted that in compliance to afore-cited directions, the site was inspected by the Environmental Engineer, Regional Office, HPSPCB, Bilaspur on 10-10-2019 alongwith residents/complainants. It has been reported that during inspection no stone crusher was found installed at the site. It was also reported that recently neither any application for establishment of stone crusher was received for the alleged site nor any joint inspection has been carried out. However, earlier a stone crusher in the name & style of M/s Suresh Stone Crusher was installed at village Nagwain, Tehsil Aut Distt. Mandi HP in Kh. No. 520 which is not in operation now for the last more than three years as the same has been dismantled and at present there is no stone crusher in the area. This land has been filled with muck which is properly protected from the sides to prevent overflow.

The State Board will keep into consideration the objections of local people and will ensure that no crusher is installed in violation to the norms for crushers.

Copy of detailed report received from the concerned Regional Officer (Environmental Engineer, Bilaspur) is enclosed herewith which may kindly be taken / placed on record please.

(Encl: as above)

  
Aditya Negi, (IAS)  
Member Secretary  
HPSPCB, Shimla-9



**H.P. STATE POLLUTION CONTROL BOARD**

Near HPPWD Rest House, Dholra: Bilaspur (H.P.) 174001

Phone: 01978-223550

No. PCB /BLP (86) Court Case. Vol-XIII/2019- 1832

Date:- 14/10/19

To

The Member Secretary,  
HP State Pollution Control Board,  
Shimla.

**Subject: OA No.683/2019 titled residents of VPO Nagwain, Tehsil. Aut, Distt. Mandi V/S State of H.P & ors. Pending before the Hon'ble National Green Tribunal.**

Sir,

Please refer your Office letter No.PCB (DL-264) OA No.683/2019-21474 date 3-10-19 regarding the complaint filed by residents of V.P.O Nagwain, Tehsil. Aut, Distt. Mandi wherein it has been alleged that a stone crusher is being installed within 100 mtrs of the Beas River and adjoining in Nagwain village. The area was inspected on date 10-10-2019 along with residents/complainants. During the inspection no stone crusher was found being installed.

It is also pertinent to mention here that before installation of stone crusher, the Joint inspection of the proposed site under the chairmanship of Concerned Sub Divisional Officer (Civil) and representatives of various departments i.e. Public Works Department, Irrigation and public health, Industries Department (Mining wing), Forest Deptt., State Pollution Control Board and Tourism Department is conducted. In this case, no such joint inspection of the alleged site was conducted and no application has been received in this office for grant of Consent to Establish. Therefore, matter of installation of any stone crusher in the area is not true.

There was a stone crusher in the name and style of M/S Suresh Stone Crusher Vill. Nagwain Tehsil Aut Distt. Mandi (HP) in Kh.No 520, Tehsil. Aut, Distt. Mandi which has not been in operation for last more than three years, the same has been dismantled and at present there is no stone crusher in the area . To ensure the fact, the proprietor of the dismantled stone crusher Sh. Suresh Kumar was contacted. The proprietor and owner of land Sh. Suresh Kumar stated that he will not install the stone crusher in said Kh.No.520. This land has been filled with muck as per agreement with M/S Affcon

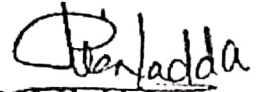
-2-

Company and muck has been protected properly from the sides of Beas River and from the side of adjoining agriculture land, so that no muck overflows. The copy of the agreement, certificates from Gram Panchyat and Village Revenue Officer along with statement are Annexed as **Annexure-A**. The statement of the local residents/complainants is enclosed as **Annexure-B**. The photographs showing present status of muck dumped at the site are Annexed as **Annexure-C**

Submitted for favour of kind information and necessary action please.

Yours faithfully

**Enclosure: Annexure-A, Annexure B and Annexure-C**



(Dr. R.K. Nadda)  
Environmental Engineer,  
HPSPCB Bilaspur.

भारतीय गैर न्यायिक

दस  
रुपये

रु. 10



TEN  
RUPEES

Rs. 10

INDIA NON JUDICIAL

हिमाचल प्रदेश HIMACHAL PRADESH

14AA 329214

शपथपत्र

मैं सुरेश कुमार आयु 62 वर्ष पुत्र श्री शेर सिंह, निवासी गांव व डाकघर नंगवाई, तहसील औट, जिला मण्डी हि0 प्र0 का स्थायी निवासी हूँ सशपथ लेकर ब्यान करता हूँ :-

1. मैं उपरोक्त पते का स्थाई निवासी हूँ।
2. यह कि मैं अराजी भूमि रकवा तादादी 05-00-00 विघा, खसरा न0 520 खता खतौनी न0 100मिन/114मिन गांव नगवाई तहसील औट, जिला मण्डी हि0प्र0 का मालक व काब्ज हूँ।
3. यह कि मैंने उपरोक्त भूमि को एफकोन0 कम्पनी बनाला तहसील औट जिला मण्डी हि0प्र0 को मिट्टी व पत्थर फैंकने के लिए दे दी है। इसके एवज़ मैं कम्पनी नदी की तरफ व लोगों की मत्कियत के दोनों तरफ ग्रेटवाल लगाएगी। जिस हेतू मैं ये शपथपत्र प्रस्तुत कर रहा हूँ।

  
शपथकर्ता

तस्दीक :- उपरोक्त ब्यान हल्किया मेरे ईलम व यकीन के अनुसार सही व दुरुस्त है। इसमें कुछ भी छिपाया न गया है। दिनांक 11/06/2019 स्थान तहसील भूत्तर

  
शपथकर्ता

बौधरी



यत नगवाई  
खण्ड सदर, जिला मण्डी (हि. प्र.)

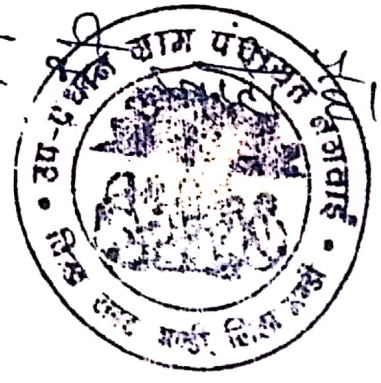
निवास: गांव राह डा. नगवाई उप तह. औट जिला मण्डी (हि. प्र.)

प्रमाण पत्र

क्र. 13.....

दिनांक.....

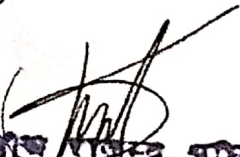
प्रमाणित किया जाता है कि सुरेश कुमार पुत्र  
 श्री श्री शेर सिंह झाड़ा निवासी महोल नगवाई  
 तह. औट जिला मण्डी हि. प्र. सुरेश कुमार ने  
 अपनी निम्न भूमि में ड्यूटी काटवाई है।  
 और नदी के किनारे व लोगों की जमीन के  
 साथ बरत बाल लगाई है जिस से किसी को  
 किसी प्रकार का कोई झुंझाज नहीं होना चाहिए  
 अतः रिपोर्ट सेवा में प्रेषित



हस्ताक्षर 5000 00  
दिनांक 06-08-2019

पुनर्वास

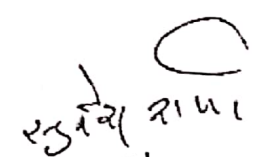
पुनर्वास किया जाता है कि सुरेश कुमार पुत्र श्री सिंह  
 निवासी मुदाय नगावडी तहसील उमरगिरी मंडल  
 छिंदवाड़ा जिल्हा निवासी है। आपकी कृपा से अपनी  
 मरकापली रूम सं. 520 रकबा ता. 9-12-6  
 विद्या रूम पुनर्वासित माल है। उक्त रूम का  
 मालके की डमिंग की है।

  
 अधीक्षक/सिस्टम प्रशासक  
 राजपुर/8-1/नो.वाड  
 का.सं. 12/13 मण्डल/छिंदवाड़ा

statement Sh. Suresh Sharma s/o Late Sh. Sher Singh  
VPO Nagwain Dist. Anuppr. Deot Mandi (HP)

I Suresh Sharma s/o Late Sh. Sher Singh hereby confirm as state below:

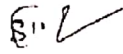

- 1. In my land Ich. No. 520 vill. Nagwain, there was a stone crusher in name & style of m/s Suresh Stone Crusher.
- 2. The said stone crusher has been dismantled about 4 years back and power connection of the same has also been disconnected.
- 3. That I will not install stone crusher in Ich. No. 520.

  
 Suresh Sharma  
 s/o Late Sh. Sher Singh  
 10.10.2019.

-7-

Statement of Residents of vill Nagwain about  
Complaint regarding installation of Stone crusher  
Date 10.10.2019:

We all residents of vill. Nagwain hereby confirm and state that in kh. No. 520. that there was a stone crusher in name and style of m/s Suresh Stone Crusher in this village. This stone crusher has been dismantled about 3-4 years back and power supply of this stone crusher has also been disconnected. Now the promoter has filled this area with muck, which has been compacted and protected by means of wire crates. Near this spot, new houses have come up, this stone crusher will cause noise, dust and discomfort. Therefore, this stone crusher or any new stone crusher at this site should not be permitted. This will prevent our families, agriculture land from pollution and would help us in leading a peaceful life.

	<u>Name</u>	<u>mobile No</u>	<u>Signatures</u>
1.	Suman Sharma	9805794329	
2.	Sh. Ram Singh	9817180322	Ram Singh
3.	Sh. Hai Singh	982117041	Hai Singh
4.	<del>Sh. Khyati Sharma</del>		
4.	Mrs. Sumna Thakur	—	
5.	Mrs. Urmila Thakur w/o Sh. Prem Singh Thakur	9418203350	 Urmila
6.	Sh. Sadh Ram	9418292136	Sh. Sadh Ram
7.	Sh. Baldev Singh	9857019562	Baldev
8.	Sh. Jai Dev	9805580950	Jai Dev
9.	Sh. Rajesh Kumar	9816499431	Rajesh
10.	Sh. Shyam Lal	9805278478	Shyam Lal
11.	Sh. Kanyalal	8628857735	Kanyalal

12. Mrs. Veena Devi w/o Sh. Khushi Ram - 8219964782 Veena Devi
13. Sh. Khushi Ram 8219964782 Khushi Ram
14. Mrs. Jeevan Lata 7807197036 : Jeevanlata
15. Mrs. Manu w/o Sh. Ram Singh Manu

Photographs : showing present status of land in VPO Nagwain Tehsil Aut Distt. Mandi (HP).

( O.A NO.683/2019 pending before Hon'ble National Green Tribunal)



1. Local residents/complainants at the site, where muck found dumped: No stone crusher installed.



- 2 .Site of dismantled stone crusher. Muck found dumped., with protection measures.



3. Muck dumped and protected, showing approach to the land.



4. Dumped muck at the site with protection measures. Top view.



5. Muck dumped and protetced towards river Beas.



6. Muck dumped and protetced towards river Beas: near entrance to site.



7. Muck dumped and protected adjoining river Beas: East side.



8. Muck dumped and protected towards river Beas: North End.